

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL (PRADESH))

NOTIFICATION

Dated Guwahati the 30th August, 2019

No.HC.VII-39/2019/ 4588 /A. Shri Devojoyoti Bhuyan, Sub-Divisional Judicial Magistrate (S), Cachar, Silchar, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Bokajan, Karbi Anglong, the post being created by the Govt. vide letter No.JDJ(E).260/2010/26 dated 03.10.2012 and shifted from Karbi Anglong, Diphu to Bokajan, vide Govt. letter No.JDJ.166/2019/4 dated 29.07.2019.

Shri Bhuyan will hand over charge of his Court and Office to the Chief Judicial Magistrate, Cachar, Silchar and proceed to join at his new place of posting **on 07.09.2019 at 10-00 a.m.** positively i.e. on the day of inauguration of the Court.

No.HC.VII-39/2019/ 4589 /A. Shri Kangkan Bhardwaj, Judicial Magistrate 1st Class, Nagaon, is transferred and posted as Judicial Magistrate, 1st Class, Boko, Kamrup, the post being created by the Govt. vide letter No.JDJ.42/86/20 dated 29.07.1986 and shifted from the then Udalguri Sub-Division to Boko, vide Govt. letter No.JDJ.30/2019/22 dated 29.07.2019.

Shri Bhardwaj will hand over charge of his Court and Office to the Chief Judicial Magistrate, Nagaon and proceed to join at his new place of posting **on 07.09.2019 at 10-00 a.m.** positively i.e. on the day of inauguration of the Court.

No.HC.VII-39/2019/ 4590 /A. Shri Navneet Kashyap, Judicial Magistrate 1st Class, Tinsukia, is transferred and posted as Judicial Magistrate, 1st Class, Bokajan, Karbi Anglong, the post being created by the Govt. vide letter No.JDJ(E).260/2010/26 dated 03.10.2012 and shifted from Karbi Anglong, Diphu to Bokajan, vide Govt. letter No.JDJ.166/2019/4 dated 29.07.2019.

Shri Kashyap will hand over charge of his Court and Office to the Chief Judicial Magistrate, Tinsukia and proceed to join at his new place of posting **on 07.09.2019 at 10-00 a.m.** positively i.e. on the day of inauguration of the Court.

By Order,
Sd/- M.K. Kalita,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-39/2019/ 4591 - 4616 /A.

Dated 30.08.2019

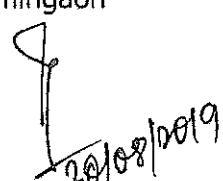
Copy to:-

1. The L.R.-cum Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

Contd.....


30/8/2019

2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati. **He is requested to issue pay slips to all the transferred and posted Officers.**
3. The District and Sessions Judge, _____
4. The Principal Judge, Family Court, No.I & II, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/ Dhubri/ Nalbari
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
8. The Special Judge, Assam, Guwahati
9. The Special Judge, CBI, Assam, Guwahati
10. The Assam State Legal Services Authority, Guwahati
11. The Member, MACT, Guwahati-II & III /Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/ Kamrup, Amingaon
12. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati
13. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
14. The Director, Judicial Academy, Assam
15. The Joint Registrar (_____), Gauhati High Court, Guwahati
16. The Chief Judicial Magistrate, _____
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati
18. Shri Devojyoti Bhuyan, Sub-Divisional Judicial Magistrate (S), Cachar, Silchar.
19. Shri Kangkan Bhardwaj, Judicial Magistrate, 1st Class, Nagaon.
20. Shri Navneet Kashyap, Judicial Magistrate, 1st Class, Tinsukia.
21. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
22. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
23. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
24. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati
25. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
26. The Treasury Officer, Bokajan, Karbi Anglong/ Kamrup, Amingaon


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI


20/08/2019